

(d) whether the Government propose to stop procurement of levy rice; and

(e) if so, the time by which orders in this regard are likely to be issued?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The Food Corporation of India (FCI) is procuring levy-rice for Central-Pool during 1990-91 kharif marketing season, under the statutory levy orders promulgated by the following State Governments/Union Territories:

1. Punjab
2. Haryana
3. Uttar Pradesh
4. Rajasthan
5. U.T. Delhi
6. U.T. Chandigarh
7. Madhya Pradesh
8. Maharashtra
9. Andhra Pradesh
10. Karnataka
11. U.T Pondicherry
12. West Bengal
13. Orissa
14. Assam.

In Tamil Nadu and Gujarat, levy on rice is collected by the State Governments on State account.

(b) No, Sir.

(c) Since the statutory taxes/levies on the purchase of paddy, other non-statutory charges and the recovery percentage of rice obtained from milling of paddy differ from State to State, the price of levy-rice also varies from State to State.

(d) No, Sir.

(e) Does not arise.

[English]

**Implementation of Jawahar Rozgar Yojana**

2022. SHRI MAHESH KUMAR KANODIA

SHRI DATTATRAYA BANDARU:

Will the PRIME MINISTER be pleased to state:

(a) the districts selected under the Jawahar Rozgar Yojana, State-wise;

(b) whether the Union Government propose to expand the Jawahar Rozgar Yojana all over the country;

(c) if so, the details thereof;

(d) whether any study has been made to find out as to whether the Yojana is being implemented properly;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) to (c) Jawahar Rozgar Yojana (JRY) is being implemented in all the rural districts of the country, with effect from 1-4-1989.

(d) to (f) In order to ensure that the Yojana is implemented properly, appropriate system of supervision and monitoring has been evolved. As the JRY is a new programme started only in April, 1989 no formal study, however, has been done so far by the Ministry of Rural Development for finding out as to whether the Yojana is being implemented properly.

[Translation]

**A.I.R. at Akola**

2023. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether All India Radio station has not started functioning at Akola in Maharashtra;

(b) if so, the reasons therefor; and

(c) the steps taken to start the functioning of All India Radio station there at the earliest?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING